

Annexure-1														
Name of Corporate Debtor: Mercator Petroleum Limited					Date of Commencement of CIRP: 31.08.2021					List of creditors as on: 15.06.2022				
<u>Secured financial creditors (other than financial creditors belonging to any class of creditors)</u>														
S. No.	Name of the creditor	Details of Claim		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted (Final)	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	BANK OF BARODA	09/04/2021	12022,68,582.23	12022,68,582.23	SECURED	12022,68,582.23		NO	31.8	NA	NA	0	0	
2	UTI STRUCTURED DEBT FUND - 1 – UTI CAPITAL LIMITED	24/09/2020	25784,25,381.00	25784,25,381.00	SECURED	25784,25,381.00		NO	68.2	NA	NA	0	0	
<b>TOTAL</b>			<b>37806,93,963.23</b>	<b>37806,93,963.23</b>		<b>37806,93,963.23</b>	<b>-</b>		<b>100.00</b>					